

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

WP No. 30920 of 2025

(PRAMOD KUMAR ARYA Vs THE STATE OF MADHYA PRADESH AND OTHERS )

Dated : 04-08-2025

*Shri Sourabh Singh Thakur - Advocate for the Petitioner.*

*Shri Abhijeet Awasthy - Deputy Advocate General for  
Respondents/State.*

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Learned counsel for petitioner seeks leave to withdraw the petition with liberty to file appropriate remedy in accordance with law.

Petition is dismissed as withdrawn. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

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